

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(IB) No. 187/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 9<sup>TH</sup> JULY, 2018, 10:30 A.M.

Name of the Company	Shri Krishna Agri Projects Pvt.Ltd.-Vs- Feedatives Pharma Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Shaunak Mitra, Adv. Petitioner  
 2. T. Sanyal, Adv. }  
 T. Sanyal  
 for the  
 Petitioner

Nimish Mishra, Adv } Respondents  
 Debjit Mukherjee, Adv }  
 Nimish Mishra

**ORDER**

Ld. Counsel for the operational creditor and the corporate debtor is present.

Ld. Counsel appearing for the operational creditor sought time to file rejoinder. Time is granted. To be filed within 7 days by serving a copy of the rejoinder to the corporate debtor.

List it for further consideration on 01/08/2018.

sd

(Jinan K.R.)  
Member (J)